

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1384/(MAH)/2017

CORAM:

Present:


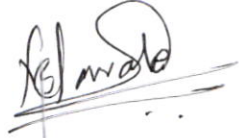
SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2018

NAME OF THE PARTIES: Mitcon Consultancy & Engineering Services Pvt. Ltd.
V/s.
MV Sugar and Infrastructure Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
8.	Chaitanya Nikte	Advocate for Petitioner	for petitioner. 
8.	Vishal Navale i/b Tejesh Dande & Associate	for Respondent	

ORDER

CP No. 1384/I&BP/NCLT/MB/MAH/2017

At request of the party, list this matter on 09.01.2018 for reporting settlement and filing withdrawal memo.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)